

in a train accident that took place between Jhijnhak and Ambiapur Stations on the night of 31st October, 1980 ;

(b) If so, the number of persons killed/injured as a result thereof ;

(c) the result of the inquiry made into the accident ; and

(d) the amount of compensation, if any, paid by Government to the families of the victims of the accident ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b). In the accident which occurred between Jhijnhak and Ambiapur stations on 30-10-80, 35 persons were killed, 17 sustained grievous injuries and 24 simple injuries.

(c) The Commissioner of Railway Safety, Lucknow, who is an independent authority functioning under the administrative control of the Ministry of Tourism & Civil Aviation has held a statutory inquiry into this accident. According to his provisional findings, the initial derailment of a wagon of 452 Down Goods train was due to failure of mechanical equipment, and subsequent collision of 163 Up Sangam Express with the derailed wagon was due to failure of railway staff.

(d) No compensation has been paid to victims of train accident that took place between Jhijnhak and Ambiapur stations on 30-10-1980. The compensation will be decided by the Claims Commissioner to whom claims applications can be preferred within a period of three months from the date of occurrence of the accident and who may, on good cause shown, also allow any claim application to be made at any time within one year from the date of occurrence. However, a sum of Rs. 68,600/- has already been paid as *ex-gratia* amount to the victims of this accident.

Halting Station at Khurigachi

1433. PROF. RUPCHAND PAL : Will the Minister of RAILWAYS pleased to state :

(a) whether Government propose to have a halting Station at Khurigachi

between Bhadreswar and Baidyabati in the Bandel-Howrah section of Eastern Railway ; and

(b) if so, by what time the above project will be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

Idle Wagons and Coaches.

1434. SHRI A. F. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) the number and percentage of wagons and coaches lying idle, zone-wise, due to defects want of repairs and other causes respectively as on 31st October, 1980 ; and

(b) what measures have been taken during the last six months to put them on rails ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) A statement is attached.

(b) The percentage of ineffective wagons and coaches is above the prescribed targets because of failure of trade and Durgapur Steel Plant to supply spare components and tyres, wheels and axles and due to poor electric power supply. Efforts are being made to import wheels, tyres, axles and undertake emergency purchases of other spares to release the stock held up at present. With improved power supply the out turn from workshops and sicklines has also shown considerable improvement.

Statements

Railways	Wagons				Coaches			
	BG	Percentage	MG	Percentage	BG	Percentage	MG	Percentage
Central	3309	4.98	394	16.40
Eastern	3964	4.57	571	15.6
Northern	3007	5.3	413	12.3
N.E.	64	0.23
N.F.	NA	NA	NA	NA	NA	NA	NA	NA*
Southern	1295	6.39	415	3.42	323	13.3	218	11.57
S. Central	1537	4.7	596	..	161	12.0	59	6.2
S. Eastern	5438	5.9	580	22.9
Western	1610	5.21	1176	4.6	184	8.1	337	10.5

Target for sick wagons 4%

Target for sick coaches 14%

*NA—Not Available

Agreement signed between India and Denmark re. Health and Family Welfare in India

1435. SHRI ARVIND NETAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that an agreement has been signed recently between India and Denmark regarding Health and Family Welfare in India with special reference to Madhya Pradesh; and

(b) If so, the details of the agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) Yes; an agreement has been signed between India and Denmark for improving health and family welfare services in some districts of Mahya Pradesh.

(b) The Project agreement envisages an assistance upto 126 million Danish Kroners (Rs. 17.77 crores) which forms approximately 85% of the total cost of an Area Project being taken up in seven districts of Madhya Pradesh (Datia is included as a part of Gwailor district for this purpose) for improving Health and Family Welfare services. Due for implementation from the current Year (1980-81), the Project will last for five Years.

Survey to know children suffering from Malnutrition

1436. SHRI CHINTA MANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have conducted any survey regarding the chil-